

Name of the Corporate Debtor: Spark Green Energy (Ahmednagar) Private Limited; Date of commencement of CIRP: 16/11/2021; List of creditors as on: 16/11/2021, for claims received till 23/12/2021

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Bank of India (Nariman Point Large Corporate Branch)	09-12-21	84,01,44,831	82,90,88,853	Secured (Bank Loan & Accrued Interest)	82,90,88,853	82,90,88,853	No	22.08%	NIL	NIL	1,10,55,978	-	NIL
2	Edelweiss Asset Reconstruction Company Limited	15-12-21	1,41,96,62,927	1,41,96,62,927	Secured (Bank Loan & Accrued Interest)	1,41,96,62,927	1,41,96,62,927	No	37.80%	NIL	NIL	NIL	NIL	Receipt of Original Claim on 15/12/2021 & Revised Claim on 22/12/2021
3	Saraswat Co-Operative Bank Limited	16-12-21	22,27,59,551	22,27,59,551	Secured (Bank Loan & Accrued Interest)	22,27,59,551	22,27,59,551	No	5.93%	NIL	NIL	NIL	NIL	NIL
4	Brihanmumbai Electricity Supply & Transport Undertaking (BEST Undertaking)	17-12-21	1,28,84,51,313	1,28,40,91,452	Secured (Deposit)	1,28,84,51,313	NIL	No	34.19%	NIL	NIL	NIL	43,59,861	Supporting documents have been sought to substantiate the claim amount & security interest and the same is yet to be received. Further, KYC documents of Authorized Signatory is not received.
			3,77,10,18,622	3,75,56,02,783		3,75,99,62,644	2,47,15,11,331		100.00%			1,10,55,978	43,59,861	

Note 1 - Security Interest of Bank of India

1. First Pari - Passu charge on the entire fixed assets and current assets of the company, both present and future.
2. Pledge of Shares held by the Sponsors in the share capital of the Company representing atleast 29% of the total paid up equity share capital of the Company.
3. Additional 22% pledge of shares held by Spark Green Energy Limited in the share capital of the Company.
4. Personal Guarantee of Mr. Sunil Chawla, Mr. Sanjay Chawla and Mr. Amarlal Chawla
5. Corporate Guarantee of Spark Green Energy Limited (Now known as Spark Air Water Soil Conservations Limited)

Note 2 - Security Interest of Edelweiss Asset Reconstruction Company Limited

1. Pari - Passu first charge on the entire fixed assets and current assets of the company, both present and future. The approximate Fair Value of Fixed Assets is Rs. 100.00 Crores
2. Pledge of Shares held by the Sponsors in the share capital of the Company representing entire paid up equity share capital of the Company on pari-passu basis.
3. Pari-Passu first charges on the letter of Credit / Escrow Account, Trust and Retention Account, and other reserves and any other Bank accounts of the Company.
4. Personal Guarantees of Promoter Directors Mr. Sanjay Chawla and Mr. Sunil Chawla.

Note 3 - Security Interest of Saraswat Co-Operative Bank Limited

1. Pari - Passu first charge on current and fixed assets.
2. First Pari-Passu charge on all that piece and parcel of land as Plot No. B-4, Village - Shingwetukai, MIDC Newasa, Tal - Newasa, Ahmednagar - 414607 (Admeasuring area of Land 40,000 Sq. Mtrs) together with all Buildings and Structures thereon.
3. Personal Guarantee of Mr. Sunil Chawla, Mr. Sanjay Chawla and Mr. Amarlal Chawla
4. Corporate Guarantee of Spark Green Energy Limited

Note 4 - Security Interest of Brihanmumbai Electricity Supply & Transport Undertaking (BEST Undertaking)

1. Corporate Guarantee and Second Charge on all assets of the Company as per the Investment Agreement dated 23.12.2008.
2. Post-dated cheque dated 30.06.2015 of INR 30 Crores (Cheque No. 226095) drawn on Saraswat Bank , Pali Hill Road) and 30.06.2020 of INR 30 Crores (Cheque No. 208182 drawn on Union Bank of India, Santacruz West)

